

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2418
ANSWERED ON:27.08.2012
CONSTRUCTION OF A NEW TUNNEL ON NH A
Aaron Rashid Shri J.M.;Bhadana Shri Avtar Singh

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the terms of reference for sanction of the proposal for land acquisition to construct a new tunnel or alternative road has been incorporated in the annual plan 2011-12 to make hassle free commuting on NH-72A (New NH No. 307); and

(b) if so, the time by which approval is likely to be accorded to the proposal of constructing a tunnel or an alternative road on this route?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) & (b): The proposal included in the Annual Plan 2011-12 for land acquisition for construction of new two lane tunnel adjoining to the existing tunnel in km. 34 (Dat Ki Devi) on NH-72A in Uttarakhand could not be sanctioned due to non-availability of sufficient details. Provision for carrying out feasibility (F.S.)/detailed project report (DPR) for construction of this tunnel has been included in the Annual Plan 2012-13 for the State of Uttarakhand. Sanction of this project construction will depend upon the outcome of FS/DPR.